Group Captain and Air Commander . . .	Rs. 2,700
Air Vice Marshal and Air Marshal . .	1,800

Officers of the Technical and Medical Branches of the Air Force are also entitled to flying bounty at the rates mentioned above, provided they are qualified for aircrew duties, complete the prescribed number of flying hours as aircrew and fulfil other perscribed conditions for the grant of flying bounty, except that of filling a vacancy in the authorised establishment of the General Duties Branch.

The flying bounty is normally payable annually but may be issued at 1|12th or 1|4th of the prescribed amount in any month or quarter respectively, provided that 1|12th or ¼th of the minimum number of flying hours have been completed in that months or quarter.

(c) and (d). For the purpose of flying bounty, the year commences on 1st April and ends on 31st March. All the officers who satisfied the prescribed conditions, including completion of the minimum flying hours, would have earned flying bounty for the years 1962-63, 1963-64 and 1964-65. It is not in the public interest to disclose the number of sucn officers.

Delegation of Ceylon Workers Congress

2365. Shri Ram Harkh Yadav: Will the Minister of **External Affairs** be pleased to state:

(a) whether a Delegation of Ceylon Workers Congress called on the Prime Minister on the 6th April, 1965;

(b) if so, the object of its mission; and

(c) whether the Delegation also discussed with the Prime Minister the problems of persons of Indian origin in Ceylon?

The Minister of External Affairs (Shri Swaran Singh): (a) to (c). Mr. Thondaman and Mr. V. Annamaley paid a courtesy call on the Prime Minister on April 6, 1965. During the course of conversation, Mr. Thondaman expressed his views on the manner in which the Indo-Ceylon Agreement of 30 October, 1964 could be implemented.

---

12 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED ENTRY OF 300 NAGA HOSTILES FROM EAST PAKISTAN

श्री हुकम चन्द कछवाय (देवास) : मैं अविलम्बनीय लोक महत्व के निम्नलिखित विषय की ओर प्रतिरक्षा मंत्री का ध्यान दिलाता हूं और प्रार्थना करता हूं कि वह इस बारे में एक वक्तव्य दें :—

> "हथियार तथा गोला बारूद सहित 300 नागा विद्रोहियों के पूर्वी पाकिस्तान से लौट कर नागालैंड में प्रवेश के समाचार ।"

The Deputy Minister of Defence (Dr. D. S. Raju): Mr. Speaker, Sir, according to information available, a gang of about 1500 Naga hostiles which entered East Pakistan towards the end of 1964 is on its way back with arms from East Pakistan. The gang has skirted the Mizo Hills and is now moving Northwards through Burmese territory along the Eastern boundary of Mizo Hills District. These Naga hostiles are travelling in two main gangs along the Chindwin River in Burma. A gang of approximately 673 hostiles proceeded via Tonhe (Burma), approximately 12 miles East of the Manipur Border and has reached

[Dr. D. S. Raju]

THAWUN (Burma) approximately 14 miles East of the Border. The second gang of 900 hostiles proceeded *via* POKTHO (Burma), approximately 21 miles East of the Border and reached HEIRNKUT (Burma), approximately 8 miles East of the Manipur border and 14 miles South of the Nagaland Border. The destination of both these gangs was reported to be the SOMRA tract of Burma adjoining Kohima district of NAGALAND, from where they were expected to infiltrate into the Indian territory.

2. Government are aware of the movements of the Naga hostiles and the Security Forces are taking suitable steps to prevent the Naga hostiles from entering Nagaland. The Government have no information to corroborate the Press report which appeared in the *Hindustan Times* dated the 9th April 1965.

3. The Government of India have lodged a protest with the Government of Pakistan for supplying arms and ammunition to Naga hostiles and other tribal people and training them in sabotage and guerilla warfare.

श्री हुकम चन्द कछवाय : यह नागा विद्रोही जब हमारे देश की सीमा में प्रवेश करेंगे कि तो क्या सरकार ने अपनी सीमा को बिल्कुल सील कर दिया है और वहां पर अपने जवान तैनात कर रक्खे हैं ? माननीय विदेश मंत्री ने एक प्रश्न के उत्तर में पिछली बार बतलाया था कि यह नागा विद्रोही रात में आते हैं, एक, एक और दो , दो करके, तो क्या सरकार ने कोई ऐसी व्यवस्था की है कि इन को बिलकुल अपनी सीमा के अन्दर आने न दिया जाय ? यह लोग जो हथियार लेकर आये हैं वह कहां कहां से हथियार लेकर आये हैं क्या इसकी सूचना हमें सरकार देगी ? हालांकि पाकिस्तान ने इस बात से इंकार किया है कि उन्होंने इन नागाओं को कोई हथियार दिये हैं तो भी जो वास्तविकता है क्या उस ओर सरकार ने कोई ध्यान दिया है और नागा क्षेत्रों के पहाड़ी आदिवसियों को पाकिस्तान द्वारा जो हथियार दिये जा रहे हैं उस पर हमारी सरकार का क्या विचार है ?

अध्यक्ष महोदय : ज्यों ज्यों समय गुजरता जाता है और कछवाय साहब को तजुर्बा अधिक होता जाता है त्यों त्यों उन के सप्लीमेंटरीज भी ज्यादा लम्बे होते जाते हैं । अब अगर माननीय सदस्य द्वारा चार, चार और पांच, पांच सवाल एक जगह इकट्ठा कर दिये जांय और यदि मंत्री महोदय की ओर से उन का जवाब ठीक नहीं आता है तो फिर मैम्बर साहबान उस की मुझ से शिकायत करते हैं कि उन के सवाल का जबाब ठीक नहीं आया । लेकिन अब पांच सवालों का जवाब एक में कैसे आ जायेगा ? उस हालत में मुझे यही कहना पड़ेगा जैसा कि मैं ने पहले कहा है कि अगर एक सवाल का भी जबाब आ जायेगा तो मैं संतुष्ट हो जाऊंगा ।

The Minister of Defence (Shri Y. B. Chavan): Within the three miles of the international border, the security forces are normally patrolling that area and I can say these are the effective steps. Of course, I cannot say whether it is effectively sealed; the word 'sealed' is rather very misleading in this matter and is rather an exaggerated one. I hope this time possibly the security forces would succeed in preventing them from coming in.

Shri Hem Barua (Gauhati) May I know if the Government are aware of the fact that the Naga underground leaders have stated that since they are engaged in a life and death struggle against India they would procure arms from whatever friendly countries possible, and, if so, in that context, may I know whether our Government are in a position,-particularly our Prime Minister—to assure us that the Government are going to tell the Naga underground leaders that even if Naga hostiles

armed with Pakistani ammunition, enter into Nagaland, sternest measures would be taken against them?

श्री हुकम चन्द कछवाय : अध्यक्ष महोदय, मुझे तो लम्बा प्रश्न करने से आप ने टोक दिया था लेकिन अब श्री हेम बरुआ कितना लम्बा प्रश्न कर रहे हैं ?

अध्यक्ष महोदय : वह चूंकि आप से पहले के यहां पर आये हुये हैं इसलिए उनके सप्लीमेंटरी आप से भी अधिक लम्बे होते हैं।

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): We know that there is a section of Naga people who believe in using arms and they have also said it, although there is another section which holds an entirely different view. However, as I said, some of the underground Nagas have been trying to collect arms, and I can only say that the Government of India will deal with the situation as it arises; naturally, if it comes to it, we will have to deal with it effectively.

डा० राम मनोहर लोहिया (फर्रुखाबाद) : क्या कहा आपने ? कुछ कहा इन्होंने ?

श्री रामेश्वरानन्द (करनाल) : मेरा आप से निवेदन है कि आप मंत्री जी से उत्तर दिलवा दें ।

श्री बागड़ी (हिस्सार) : मेरा व्यवस्था का प्रश्न है ।

Mr. Speaker: Order, order. The question was—rather it was only a suggestion—whether the Government would tell the underground Nagas that if these people enter into Indian territory after bringing those arms from Pakistan, then the Government would take stern action gainst those that are here.

Shri Hem Barua: That was the question.

डा० राम मनोहर लोहिया : शास्त्री जी गुब्बारा कम उड़ायें—गुब्बारा उड़ाना छोड़ दें ।

Mr. Speaker: The question is whether the government would warn the underground Nagas here who are trying to negotiate that in case these Nagas who have gone out and are trying to bring in arms from Pakistan enter into Nagaland, probably he means that there would be no further negotiations and stern action would be taken....

Shri Hem Barua: Against those who are entering Nagaland with Pakistani arms.

Shri Lal Bahadur Shastri: Certainly we will tell them that it is very wrong on their part to have brought these arms. Of course, I do not mean to say that we will break off the talks.

Shri Hem Barua: I did not mean that.

Shri Lal Bahadur Shastri: However, we will certainly tell them sternly that this is wrong and it is in a way a breach of agreement. (*Interruption*).

Mr. Speaker: What the Government must do, that cannot be revealed here.

श्री बागड़ी : अध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है । जो ऐसे सवाल हैं, मंत्री रोज ही उन के बारे में तैयार हो कर नहीं आते हैं या किसी की कोई जिम्मेदारी नहीं होती है । जब आप सवाल को दोहराते हैं, तो मंत्री एक दूसरे के मुंह की तरफ़ ताकते हैं कि कोई जवाब दे या नहीं । इसी दौरान में प्रधान मंत्री जी को पीछे से एक चिट दी गई कि वह यह पढ़ कर बता दें । देश के इस किस्म के जो सवाल हैं, इस तरीके से जिम्मेदारी के साथ उन का सही उत्तर नहीं आता है, जिस से शंका पैदा होती है, और भ्रम फैलता है । मैं आप की व्यवस्था

[श्री बागड़ी]

चाहूंगा कि मंत्री लोग जिम्मेदारी के साथ सवालों का जवाब देने की कृपा करें ।

अध्यक्ष महोदय : इस में व्यवस्था कौन सी है ? (*Interruptions*). आर्डर, आर्डर । पीछे से कोई चिट आना कोई अजीब बात नहीं है । मिनिस्टर साहब ने जो इन्फ़र्मेशन देनी है, अगर उन का सेक्रेटरी वह इन्फ़र्मेशन उन को देता है, तो इस में एतराज की कोई बात नहीं है । आखिर वे बाक्स में किस लिये बैठे हुए हैं ? यही उनका काम है और इसी लिए वे यहां पर वाक्स में बैठे हुए हैं कि वे मंत्री महोदय को जरूरी इत्तिला और इन्फ़र्मेशन देते रहें । इसी लिए उन का बाक्स है । यह नोटिस करने की जरूरत नहीं है कि वे चिट भेजते हैं या कुछ कागज भेजते हैं ।

श्री बागड़ी : मैं ने यह भी कहा है कि किसी मंत्री की कोई जिम्मेदारी नहीं है ।

अध्यक्ष महोदय : अगर जिम्मेदारी नहीं है तो हाउस जाने । मैं क्या कर सकता हूं ?

श्री बागड़ी : ठीक जवाब दिलाना आप की जिम्मेदारी है ।

श्री रामेश्वरानन्द : प्रधान मंत्री जी ने कहा कि दो तरह के नागा हैं । क्या यह प्रश्न था ?

श्री रामेश्वर टांटिया (सीकर) : विद्रोही नागाओं के साथ शांति-वार्ता करते हुए एक बरस से ज्यादा वक्त हो गया है । मैं यह जानना चाहता हूं कि विद्रोही नागाओं को आज-कल की हरकतों को देखते हुए क्या सरकार शांति-वार्ता के लिए और अधिक समय देगी या और कोई कार्यवाही करने की सोचेगी ।

श्री लाल बहादुर शास्त्री: अभी एक बरस तो नहीं हुआ है—उस से कम है । मैं समझता हूं कि साधारणतया सदन की यह राय है कि अभी जो बातचीत चल रही है, उस को न तोड़ा जाये और वह जारी रहेगी ।

Shri P. C. Borooah (Sibsagar): May I know if government have reason to believe that the recent marauding activities of the Naga hostiles in raiding a police station the other day at the border area are resorted to with a view to offer facilities to the remaining Naga hostiles to enter Nagaland from Pakistan with their arms and ammunition collected there and if so, whether government propose to extend the patrolling activities not only to Nagaland-Burma border, but also to Nagaland-Manipur and Burma-Pakistan border?

Shri Y. B. Chavan: In this particular matter, we have to go by the information as to which way the people are coming and our information at the present moment, as is mentioned in the statement, is that they are coming from the Burmese border. So, naturally, we will have to increase our steps in that direction, but the other suggestion also will have to be taken into consideration.

श्री विश्वनाथ पाण्डेय (सलेमपुर) : अभी मंत्री महोदय ने बताया है कि कई संख्या में और कई बार विद्रोही नागाओं ने पूर्वी पाकिस्तान में जा कर युद्ध की ट्रेनिंग ली और वे वहां से गोला-बारूद लाने का इन्तजाम कर रहे हैं और इस के सम्बन्ध में उन्होंने पाकिस्तान सरकार को विरोध पत्र दिया । मैं यह जानना चाहता हूं कि उस विरोधपत्र के प्रति पाकिस्तान सरकार की क्या प्रतिक्रिया है ।

श्री बागड़ी : कच्छ पर हमला ।

श्री विश्वनाथ पाण्डेय : मैं यह भी जानना चाहता हूं कि क्या उस विरोध पत्र के अलावा

श्री सरकार कोई ख़ास कदम उठाना चाहती है, जिस से विद्रोही नागा पूर्वी पाकिस्तान में जा कर युद्ध की कार्यवाही न सीख सकें और वहां से विध्वंसक सामग्री हिन्दुस्तान में न ला सकें ।

The Minister of External Affairs (Shri Swaran Singh): With regard to the first part, as was not unexpected, Pakistan denied their complicity in this and they have said that they have not done anything. With regard to the second part, the Defence Minister has already said that where necessary patrolling will be intensified in order to ensure that they are unable to enter.

श्री रघुनाथ सिंह (वाराणसी) : मैं यह जानना चाहता हूं कि शांति-वार्ता के बावजूद जो 1500 नागा विद्रोही नागा लोग आ रहे हैं, क्या सरकार उनके ख़िलाफ़ सैनिक दृष्टि से कोई ठोस कदम उठाने के लिए तैयार है ।

Shri Y. B. Chavan: I think that is what I explained in my statement and also in reply to some of the supplementaries, that within the three-mile border where the security forces are effective certainly they can, I am sure, prevent them and they can certainly take any severe action that they want to.

12.18 hrs.

QUESTION OF PRIVILEGE

Mr. Speaker: I have received notices of two Privilege Motions. One is by Shri Bade and Shri Brij Raj Singh and the other is by Shri Kishen Patnaik and Shri Ramsewak Yadav. Shri Brij Raj Singh might say a few words about it.

श्री ब्रज राज सिंह (बरेली) : अध्यक्ष महोदय, श्री बड़े ने जो प्रिविलेज मोशन दिया, मुझे उस की कापी फार्वर्ड नहीं की गई ।

296(Ai) LSD—4.

अध्यक्ष महोदय : नोटिस तो माननीय सदस्य की तरफ से आया है । तो क्या कापी मैं ने फार्वर्ड करनी थी ? नोटिस तो माननीय सदस्य दे रहे हैं और उस की कापी मैं फार्वर्ड करता रहूं ?

श्री ब्रज राज सिंह : मैं अर्ज करता हूं कि पी० ए० सी० ने भारत सेवक समाज के बारे में एक लम्बी रिपोर्ट दी थी ।

श्री प्रकाशवीर शास्त्री (बिजनौर) : उस के गोलमाल के बारे में ।

श्री ब्रज राज सिंह : उसमें जितने भी गोलमाल ....

अध्यक्ष महोदय : चूंकि माननीय सदस्य के पास नोटिस की कापी नहीं है, इसलिए वह इधर उधर घूमेंगे । मैं उस नोटिस को पढ़ देता हूं ।

> "I may be permitted to move the Motion of Breach of Privilege of the House committed by the Bharat Sewak Samaj by publicly giving a rejoinder to the recent PAC Report criticism instead of furnishing further information and explanation to the PAC. As a matter of precedence the Bharat Sewak Samaj should not criticise publicly or in the Press the allegations made or faults pointed out by PAC. This amounts to the breach of privilege of the House."

Then he wrote me another letter about the same context. Ultimately, there was a third letter—it is rather strange—on the 15th April in which he writes to me—that was about the public function where the Prime Minister and the Speaker were also present—:

> "This is most objectionable and degrading the prestige, faith and